

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-3367/2017
MA-3592/2017
MA-3593/2017**

New Delhi this the 22nd day of September, 2017.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Tehmina Riaz, 36 years
D/o Sh. Riaz-Hqqansari,
R/o D-55, MCD Flats,
New Usmanpur, New Pusta,
Shatri Park,
Delhi-110053.
2. Saima Begum, 34 years
D/o Mohd. Yusuf,
R/o H-15/B, Third Floor,
Abdul Fazal Enclave-I,
Okhla, New Delhi-110025.
3. Aisha Shamim, 39 years
W/o Sh. Shamsul Haque Tabrez,
R/o M-98/C, Abdul Fazal Enclave,
Jamia Nagar,
New Delhi-110025.
4. Neelam Sharma, 31 years
D/o Sh. Bhikam Singh,
R/o S-792, Mangol Puri,
Delhi-110083.
5. Vishal Lalit, 41 years
S/o Sh. Shyam Dass Lalit,
R/o H.No. 14, Block-H,
Gali No. 19, Parwana Road,
Jagatpuri, Delhi-110051.
6. Kavita, 32 years
W/o Sh. Rajat Bhardwaj,
R/o H.No. 140, Shyam Baba Chowk,
Khera Khurd,

Delhi-110082.

7. Ravinder, 33 years
 S/o Sh. Rambir Singh Yadav,
 R/o B-53, Main Gopal Nagar,
 Najaf Garh, Delhi-110043. Applicants
 (through Sh. M. Rais Farooqui)

Versus

1. Delhi Subordinate Service Selection Board (DSSSB) through Its Secretary/Chairman
 Office at: FC-18, Industrial Area, Karkardooma, Delhi.
2. Govt. of NCT through Its Chief Secretary,
 New Secretariat, I.P. Estate,
 New Delhi.
3. South Delhi Municipal Corporation
 Through its Commissioner,
 Office at : Dr. Shyama Prashad Mukahrjee,
 Civic Center, Zakir Hussain Marg,
 New Delhi-110002.
4. North Delhi Municipal Corporation
 Through its Commissioner,
 Office at : Dr. Shyama Prashad Mukahrjee,
 Civic Center, Zakir Hussain Marg,
 New Delhi-110002.
5. East Delhi Municipal Corporation
 Through its Commissioner,
 Office at : CSIDC Building,
 Patpar Ganj Industrial Area,
 New Delhi. Respondents
 (through Sh. N.K. Singh for Ms. Avnish Ahlawat for respondent nos. 1 and 2 and Sh. R.K. Jain for respondent no. 3)

ORDER(ORAL)**Hon'ble Mr. Justice Permod Kohli**M.A. No.3592/2017

M.A. seeking joining together in a single petition is allowed.

O.A. No.3367/2017

Learned counsel for the applicants, on instructions, seeks leave of this Tribunal to withdraw this OA on behalf of applicant no. 2, Ms. Saima Begum. The application is dismissed as withdrawn for applicant no. 2.

2. Notice.
3. Mr. N K Singh for Mrs. Avnish Ahlawat, learned counsel and Mr. R K Jain, learned counsel, appeared on behalf of respondent Nos. 1 & 2 and respondent No.3 respectively, on advance notice.
4. The respondents have issued Advertisement No. 02/2017 inviting applications for the post of Primary Teacher having Post Code No.16/17 in MCD.
5. The applicants claim to be eligible to the said post. However, they are over-aged having crossed the prescribed age of 30 years. It is stated that the respondents have not filled up the aforesaid posts since 2009, and the present Advertisement is being issued after eight

years, which has deprived the applicants from seeking their consideration for the post in question.

6. The applicants seek relaxation of upper age limit. Under similar circumstances, this Tribunal has granted various interim orders permitting them to apply for the post. However, in all those cases, the applicants therein approached the Tribunal before the last date notified for receipt of applications, and accordingly indulgence was shown. The last date for making applications has expired on 15.09.2017, whereas this Application has come up before us after seven days of the last date of making applications. We cannot extend the last date for making applications as it would be an endless process. Any person, who might not have submitted applications within the prescribed period of time, i.e., the last date for making application, is likely to approach this Tribunal by seeking similar indulgence.

7. For the above reasons, we refrain from entertaining this Application having been filed after the last date of submission of the applications. This Application is accordingly dismissed.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

/ns/